

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 264 OF 2018 IN**  
**DFR NO. 21 OF 2018**

**Dated: 05<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Jaipur Vidyut Vitran Nigam Ltd. &amp; Ors.</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. S.K. Agarwal with  
Ms. Rundrani Biswas

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-2

**ORDER**  
**IA NO. 264 OF 2018 (for delay in filing)**

Issue notice on IA No. 264 of 2018 to the Respondents returnable on 04.04.2018. Learned Counsel, Mr. Anand K. Ganesan accepts notice on behalf of Respondent No.2. Dasti, in addition, is permitted.

List the matter on **04.04.2018**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*Bn/pr*